SPECIAL BENCH ITEM NO. 120

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 323/2020 IN CP (IB) No. 168/ALD/2017

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2023, 02:30 pm

NAME OF THE COMPANY	**SHOBHNATH AND ORS V/S PRISM INDUSTRIAL COMPLEX LTD**
UNDER SECTION	**7 IBC (IN CIRP)**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Mr. Anuj Kumar Tiwari. : *Liquidator in person*

ORDER

IA No. 323/2020

Learned liquidator present in person.

Let the matter be listed on 5th April, 2023 for consideration by Regular Bench.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)